

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA 960/2000  
MA 1229/2000

¶ New Delhi this the 29th day of June, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

(2)

Sh. Mam Chand  
S/O Late Sh. Soran Singh  
Suboverseer Mistry (Work Mistry)  
Under Chief Administrative Officer  
(Constrn.), Northern Railway,  
Kashmeri Gate, Delhi.

Dharam Vir  
S/O Shri Chet Ram  
SOM working under Dy. CE (C),  
Northern Railway, Patel Nagar,  
New Delhi.

Amar Jit Singh  
S/O Sh. Inder Singh  
SOM working under SEN (C),  
Northern Railway, Ludhiana.

Ravi Lal  
S/O Sh. Kalu Ram  
SOM working under Dy. CE (C),  
Northern Railway, Chandigarh.

Rajinder Kumar  
S/O Shri Sadhu Ram  
SOM working under Dy. CE (C),  
Northern Railway, Chandigarh.

Sh. Roshan Lal  
S/O Shri Ganpat Ram  
SOM working under Dy. CE (C)  
Northern Railway CSB.

.. Applicants

(By Advocate Shri B.S. Maine )

Versus

1. The General Manager,  
Northern Railway, Baroda House,  
New Delhi.

2. The Chief Admn. Officer (Constrn.),  
Northern Railway, Kashmeri Gate,  
Delhi.

.. Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri B.S. Maine, learned counsel seeks and is allowed permission to withdraw the OA on the grounds that there are certain serious mistakes occurred inadvertently in the OA which he would like to correct and file afresh.

2. In the above circumstances, OA stands dismissed with liberty to the applicant to proceed in accordance with law.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan )  
Member (J)